From,

Rajeev Bharti, H.J.S., Registrar General, High Court of Judicature at Allahabad.

To,

Sri Rakesh Kumar, Registrar (Judges' Admn), Supreme Court of India, Tilak Marg, New Delhi-110001

No. 422/Admin.(Services)/2024 Allahabad: Dated: August 26, 2024

Subject: Regarding Nomination of Judicial Officers for Participation in the National Conference of the District Judiciary, scheduled to be held on 31st August - 01st September, 2024 at New Delhi.

Sir,

With reference to the letter dated 22.08.2024 of Sri Atul M. Kurhekar, Ld. Secretary General, Hon'ble Supreme Court of India, New Delhi on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to nominate 90 judicial officers of the cadre of District Judge/ADJ (40), Civil Judge (Senior Division) (25) and Civil Judge (Junior Division) (25) whose details are mentioned in enclosed Lists-A, B & C for participating physically in the captioned National Conference, scheduled to be held on 31st August - 01st September, 2024 at Multi-purpose Hall, Level-3, Convention Centre, Bharat Mandapam, Mathura Road, New Delhi.

I am also to inform you that the Hon'ble Court has further been pleased to nominate all the Judicial Officers of District Judiciary including those who are posted on deputation (excluding those who are nominated for physical participation) for participating virtually in the aforementioned National Conference at New Delhi, scheduled to be held on 31st August - 01st September, 2024 at New Delhi.

I am, therefore, to request you to kindly take necessary actions accordingly.

With regards,

Yours sincerely,

sd/-(Rajeev Bharti) Registrar General

No. 422(i)/Admin.(Services)/2024 Allahabad: Dated: August 26, 2024

Copy forwarded to:-

1. All the concerned Officers of District Judge/ADJ rank whose names are mentioned in **enclosed List-A** with the request to kindly attend the aforementioned National Conference on District Judiciary, scheduled to be held on

31st August - 01st September, 2024 at Multi-purpose Hall, Level-3, Convention Centre, Bharat Mandapam, Mathura Road, New Delhi. A copy of the proposed programme schedule is enclosed for kind perusal (Information available on the website of the Hon'ble Court).

2. All the **concerned** District & Sessions Judges with the request to kindly direct the nominated Officers of Civil Judge (S.D.) cadre and Civil Judge (J.D.) cadre at their respective Judgeships to participate physically and to all other Officers virtually in the aforementioned National Conference (**Information available on the website of the Hon'ble Court**).

3. All the Judicial Officers on deputation (except for those who are already nominated for participating physically in aforementioned National Conference at New Delhi) with the request to kindly attend the aforementioned National Conference virtually (Information available on the website of the Hon'ble Court).

4. Sri Krishna Swaroop Dhar Dwivedi, Senior Registrar (J) (Conf.), High Court, Allahabad and Sri Himanshu Dayal Srivastava, Addl. District & Sessions Judge, Prayagraj; Sri Virek Aggarwal, Addl. Civil Judge (S.D.)/ ACJM, Prayagraj and Sri Abhishek Sharma, Judicial Magistrate, Prayagraj (all three Officers presently attached with High Court of Judicature at Allahabad) with the request to kindly attend the aforementioned National Conference on District Judiciary, scheduled to be held on 31st August - 01st September, 2024 at Multi-purpose Hall, Level-3, Convention Centre, Bharat Mandapam, Mathura Road, New Delhi. A copy of the proposed programme schedule is enclosed for kind perusal (Information available on the website of the Hon'ble Court).

Encl.: As Above.

sd/-(Satish Kumar Pushkar) Deputy Registrar (Services) "For Registrar General"

		District & Sessions Judges
Sl. No.	Districts	Name of Officers
1.	Lucknow	Sri Ashwini Kumar Tripathi
2.	Agra	Sri Vivek Sangal
3.	Meerut	Sri Rajat Singh Jain
4.	Ghaziabad	Sri Anil Kumar-X
5.	Prayagraj	Sri Santosh Rai
6.	Gorakhpur	Sri Tej Pratap Tiwari
7.	Siddharthnagar	Sri Virjendra Kumar Singh
8.	Gautam Buddha Nagar	Sri Avnish Saxena
9.	Aligarh	Sri Sanjiv Kumar
10.	Jaunpur	Smt. Vani Ranjan Agarwal
11.	Varanasi	Sri Sanjiv Pandey
		Principal Judges, Family Court
Sl. No.	Districts	Name of Officers
1.	Jhansi	Sri Vijay Shanker Upadhyaya
2.	Banda	Sri Rohit Sinha
3.	Hapur	Dr. Vidushi Singh
4.	Jaunpur	Smt. Reeta Kaushik
5.	Raebareli	Dr. Anupama Gopal Nigam
6.	Unnao	Sri Zaigam Uddin
7.	Basti	Km. Aradhana Rani
8.	Auraiya	Smt. Rajani Singh
9.	Gonda	Smt. Reeta Gupta
		Presiding Officers, MACT
Sl. No.	Districts	Name of Officers
1.	Balrampur	Sri Ram Milan Singh
2.	Banda	Sri Mahendra Prasad Chaudhary
3.	Rampur	Sri Rajiv Kamal Pandey
4.	Hardoi	Sri Shamsul Haque
5.	Lucknow (North)	Km. Rekha Agnihotri
6.	Budaun	Dr. (Smt.) Machala Agarwal
7.	Baghpat	Smt. Rachna Arora
8.	Bulandshahar	Dr. (Smt.) Manu Kalia
		Presiding Officers, L.A.R.R.A
Sl. No.	Districts	Name of Officers
	and the subsection of the subs	Sri Ravindra Nath Dubey
1.	Prayagraj	The state of the s

2.	Moradabad	Sri Ravindra Singh
3.	Agra	Sri Mahesh Nautiyal
4.	Lucknow	Sri Ajay Krishna
		Presiding Officer, Commercial Courts
Sl. No.	District	Name of Officers
1.	Moradabad	Sri Inder Preet Singh Josh
2.	Varanasi	Sri Paras Nath Rai
3.	Gorakhpur	Sri Ram Pyare
4.	Meerut	Sri Satya Nand Upadhyaya

Sl. No.	Name & Designation of Officers	Place of Posting
1.	Sri Vinod Singh Rawat, Principal Secretary (Law) & L.R., Government of U.P.	Lucknow
2.	Sri Sanjay Singh-I, Member-Secretary, U.P. State Legal Services Authority	Lucknow
3.	Sri Krishna Swaroop Dhar Dwivedi, Senior Registrar (J) (Conf.), High Court	Prayagraj
4.	Sri Himanshu Dayal Srivastava, Addl. District & Sessions Judge (presently attached to High Court of Judicature at Allahabad)	Prayagraj

	List-B of Officers of	Civil Judge (Sr. Div.) Cadre
Sl. No.	Districts	Name of Officers
1.	Lucknow	Sri Hrishikesh Pandey, CJM
2.	Kanpur Nagar	Sri Suraj Mishra, CJM
3.	Gautam Buddha Nagar	Smt. Babita Pathak, CJM
4.	Siddharthanagar	Smt. Shraddha Bhartiya, CJM
5.	Varanasi	Sri Manish Kumar-II, CJM
6.	Agra	Sri Achal Pratap Singh, CJM
7.	Ghazipur	Smt. Nutan Dwivedi, Civil Judge (Sr. Div.)
8.	Aligarh	Sri Shivam Kumar, CJM
9.	Meerut	Sushri Akanksha Mishra, CJM
10.	Shahjahanpur	Smt. Jyoti Agarwal, CJM
11.	Gorakhpur	Smt. Twishi Srivastava, CJM
12.	Jaunpur	Smt. Shilpi Chaturvedi, CJM
13.	Ghaziabad	Sri Jasveer Singh Yadav, CJM
14.	Rampur	Smt. Sumita, CJM
15	Bahraich	Smt. Pratibha Chaudhary, Civil Judge (S.D.)
16.	Jhansi	Sri Eshwar Saran Kannaujia, CJM
17.	Prayagraj	Sri Shashi Kumar, CJM
18.	Bijnor	Sri Narendra Kumar-V, CJM
19.	Lucknow	Sri Nishchal Shukla, Deputy Secretary, U.P. State Legal Services Authority
20.	Farrukhabad	Smt. Preetimala Chaturvedi, Civil Judge (Sr. Div.)
21.	Prayagraj	Sri Virek Aggarwal, Addl. Civil Judge (S.D.)/ACJM (presently attached to Hon'ble High Court of Judicature at Allahabad)
22.	Etah	Smt. Kamayani Dubey, CJM
23.	Budaun	Sushri Richa Sharma, ACJM
24.	Amroha	Sushri Geetika Garg, Addl. Civil Judge (S.D.)/ACJM
25.	Hathras	Sri Ashish Thirania, Addl. Civil Judge (S.D.) ACJM, Sadabad-Hathras

	List-C of Officers	of Civil Judge (Jr. Div.) Cadre
Sl. No.	Districts	Name of Officers
1.	Saharanpur	Sushri Akanksha Tiwari, Civil Judge (J.D.), Saharanpur
2.	Bijnor	Sri Prateek Tripathi, Civil Judge (Jr. Div.)
3.	Kanpur Nagar	Sri Navanit Kasyap, Civil Judge (J.D.)
4.	Chandauli	Sushri Indu Rani, Civil Judge (J.D.)
5.	Shamli at Kairana	Sushri Isha Chaudhary, Civil Judge (J.D.)
6.	Ambedkarnagar at Akbarpur	Sushri Megha Chaudhary, Civil Judge (J.D.)
7.	Baghpat	Sri Shivam Dwivedi, Civil Judge (J.D.)
8.	Sambhal at Chandausi	Smt. Akshita Mishra, Civil Judge (J.D.)
9.	Pratapgarh	Smt. Shambhavi-II, Judicial Magistrate
10.	Balrampur	Smt. Monika Mishra, Addl. Civil Judge (J.D.)
11.	Jaunpur	Sushri Sudha Sharma, Civil Judge (J.D.)
12.	Bahraich	Smt. Ameey Bhashini, Civil Judge (J.D.)
13.	Gorakhpur	Sushri Meher Jahan, Civil Judge (J.D.)
14.	Hamirpur	Smt. Vijay Lakshmi Yadav, Civil Judge (J.D.)
15.	Bulandshahar	Sushri Sandhya Baghel, Addl. Civil Judge (Ji Div.)
16.	Sitapur	Sushri Shivangi Chaudhary, Civil Judge (J.D.)
17.	Ramabai Nagar (Kanpu Dehat)	Sushri Indira Danu, Civil Judge (Junior Div. Ghatampur-Ramabai Nagar
18.	Muzaffarnagar	Smt. Shweta Tripathi, Judicial Magistrate
19.	Deoria	Sushri Mrinalini Srivastava, Judicial Magistrate
20.	Barabanki	Sushri Saba Fatima, Civil Judge (J.D.)
21.	Mau	Smt. Priyanka Sharma, Civil Judge (J.D.)
22.	Ghaziabad	Smt. Shivani-I, Judicial Magistrate
23.	Prayagraj	Sri Abhishek Sharma, Judicial Magistrat (presently attached to High Court of Judicaturat Allahabad)
24.	Auraiya	Sushri Shalini Tyagi, Civil Judge (J.D.)
25.	Farrukhabad	Sushri Mala Kumari, Civil Judge (J.D.) Kayamganj-Farrukhabad)

National Conference of the District Judiciary 31 August - 1 September 2024

Venue: Multi-purpose Hall, Level-3, Convention Centre, Bharat Mandapam, Mathura Road, New Delhi

31 August 2024

Inaugural Session	9:00 A.M 11:30 A.M.
Working Session 1	12:00 Noon - 1:30 P.M.
Working Session 2	2:30 P.M 4:00 P.M.
Working Session 3	4:30 P.M 5:30 P.M.

1 September 2024

Working Session 4	10:00 A.M 12:00 Noon
Working Session 5	12:30 P.M 1:30 P.M.
Working Session 6	2:30 P.M 3:30 P.M.
Valedictory Session	3:30 P.M 5:00 P.M.

The detailed programme will be shared shortly.